NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 90/241/HDB/2017
NAME OF THE COMPANY	Sanghi Spinners India Ltd
NAME OF THE PETITIONER(S)	3A Capital Services Ltd
NAME OF THE RESPONDENT(S)	Sanghi Spinners India Ltd & (13) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Π	Nam	e of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	RAFTEQ	PEERMOHIDEEN	Advocate	CStopasvideora egnalicom	19mpy
	TAPASKIU	AL PEORA	PCS	y .	Topos

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Amarendy Reddy) Adw	9246501212	P-MP-Str

Heard Shri Rafeeq Peermohideen, Learned Counsel and Shri Tapavilal Deora for the Petitioner and Shri P. Amarender Reddy, Learned Counsel for the Respondent (1-4).

At the request of the Learned Counsels, Post the case on 28.11.2017.

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Member (T)

Member (J)

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